

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 55 of 2020

IN THE MATTER OF:

Jaideep Halwasiya

... Appellant

Versus

A.A. Infraproperties Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant :

**Mr. Maninder Singh, Senior Advocate with
Mr. Arshit Anand, Mr. Parijat Sinha and Mr. Abhijeet
Sinha, Advocates**

For Respondents :

**Mr. Harish Salve, Senior Advocate with
Mr. Ejaz Maqbool, Advocate for R-1 and 3
Mr. Nakul Dewan, Senior Advocate with
Mr. Abhijeet Sinha and Ms. Anushka Shah,
Advocates for R-2
Mr. Abhrajit Mitra, Advocate for R-4 to R-6**

O R D E R

(Through Virtual Mode)

05.08.2020

Heard Mr. Maninder Singh, learned Senior Counsel for the Appellant. Hearing concluded.

Heard Mr. Harish Salve, learned Senior Counsel for Respondent Nos. 1 and 3, Mr. Nakul Dewan, learned Senior Counsel for Respondent No. 2 and Mr. Abhrajit Mitra, learned counsel for Respondent Nos. 4 to 6. Hearing concluded.

Judgement reserved.

**[Justice Bansi Lal Bhat]
Acting Chairperson)**

**[V.P. Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

/ns/gc/